

Singh was the Chief Minister. May I know what is the attitude of the present Chief Minister, Pt. Kamalapati Tripathi in regard to this proposal ?

SHRI F. H. MOHSIN : He is quite correct that this attitude was when Ch. Charan Singh was the Chief Minister. I have already stated the view of the present U. P. Government in the main answer which says :—

"Subsequently, the Government of Uttar Pradesh have also revised their earlier views and intimated that they had not objection to the allocation of women members of the Indian Administrative Service to the Uttar Pradesh cadre."

This we received on 17-5-72.

MR. CHAIRMAN : The question does

श्री नागेश्वर प्रसाद शाही : श्रीमन्, सभी माननीय प्रश्नकर्ता उत्तर प्रदेश के बाहर के हैं। मैं प्रधान मंत्री जी से जानना चाहूंगा कि ऐसे राज्य के बारे में, जिसने इस देश को प्रथम महिला राजदूत और महिला प्रधान मंत्री प्रदान किया है, इस तरह का आरोप लगाने के लिए क्या स्वतंत्र पार्टी के लोगों का महिला आई० ए० एस० अफसरों से कोई विशेष ताल्लुक है और क्या इस राज के पीछे सी० आई० ए० का कोई हाथ है ?

not arise.

SHRI N. G. GORAY : I would like to know from the Minister, after he said that fifteen have been allotted to UP, how many have been accepted, because fifteen might have been allotted, but they may be considering someone else.

SHRI F. H. MOHSIN : All have been accepted so far.

SHRI BHUPESH GUPTA : "So far"? So far all were accepted. Sir, what does he mean by 'so far' ?

*219. [The questioner (Shri Kota Punnaiah) was absent. For answer, vide col. 64 infra.]

DISTORTIONS IN THE GROWTH OF ECONOMY

*220. SHRI BHUPESH GUPTA :
SHRI SANAT KUMAR
RAHA :

Will the Minister of PLANNING be pleased to state :

(a) whether the mid term appraisal of the current Plan had pointed out to serious distortions in the growth of the economy ; and

(b) if so, what corrective measures have been taken to remove these distortions f

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Yes, Sir. Attention of the Hon'ble Members is invited to the Fourth Plan Mid-term Appraisal Document placed before the Parliament on 22nd December, 1971.

(b) Action has been initiated on some of the corrective measures indicated in the Document itself such as :

(i) high priority being given to optimum utilisation of capacity.

(ii) undertaking detailed exercises for identifying the measures necessary to increase output in public and private sector industries.

(iii) greater emphasis on export promotion.

(iv) import substitution to proceed with greater urgency.

fThe question was actually asked on the floor of the House by Shri Bhuprsh Gupta.

(v) issue of detailed guidelines to State Governments and Central Ministries to ensure greater financial discipline.

SHRI BHUPESH GUPTA: My question related to the growth of economy, the first part of the question. Has it occurred to the Government that this bottleneck, distortion and shortfall in the targeted growth of economy is mainly due to the fact that there are no structural changes in the economy without which there cannot be stable growth or desired level of growth? May I know in that view whether the Government will consider the advisability of ensuring the industrial growth by State monopolising in the sector of trade and also taking over the industries of monopoly houses and giving land to the tiller and so on? Has it occurred to the Government that that kind of structural changes would ensure the requisite rate of growth as well as stability?

SHRI D. P. DHAR : We will take all these suggestions into account.

SHRI BHUPESH GUPTA : The suggestions have been taken. I am very glad. But I would like to know this. Going through the Appraisal we find there is no realisation yet that unless radical, structural changes are made in the economy, in the agrarian sector, by giving land to the tiller, even in the industrial sector by State taking over or nationalising the 75 monopoly houses and in the trade sector by nationalising certain external and internal trades, it is not possible today to ensure a balanced growth, a balanced economic development and growth.

SHRI D. P. DHAR : The question is whether the Mid-Term Appraisal of the Current Plan has pointed out serious distortions in the growth of economy. It is a representative document and this was discussed in this House for nearly four days. And for any question that arises out of that. I am at the disposal of

the honourable Member to reply. But these suggestions which are very valuable indeed contained in his statement, if I may put it that way with due respect, shall be taken into account in making a further appraisal of the Fourth Five Year Plan.

SHRI SANAT KUMAR RAHA : The objectives of the planning are to remove poverty. In this connection I want to know from the Minister how far the Directive Principles of the Constitution have been aimed at in bringing about structural changes in our economy immediately without which planning would still remain a misnomer.

SHRI MOHAN DHARIA : The Directive Principles of the Constitution are very much borne in mind while formulating the policies of the Government . . .

SHRI BHUPESH GUPTA : Borne in mind?

SHRI MOHAN DHARIA : And even while formulating the Plan we shall see that the Directive Principles are also taken into account.

MAHARASHTRA MYSORE BORDER DISPUTES

- 221. SHRI VEERENDRA PATIL : DR. K. NAGAPPA ALVA : SHRI A. G. KULKARNI : SHRI S. B. BOBDEY : SHRI V. R. PARASHAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chief Minister of Maharashtra and Mysore met recently at Bombay and discussed the boundary issue existing between the two States;

(b) The question was actually asked on the floor of the House by Dr. K. Nagappa Alva.